SMUGGLING OF ROCKSALT

2460. SHRI YAJNA DATT SHAR-MA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a large quantity of rocksalt from Pakistan is being smuggled into Kashmir Valley;
- (b) if so, whether Government have investigated how and from which route these smugglers operate; and
- (c) the action taken by Government to check it?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The enquiries made so far do not indicate that a large quantity of rock-salt is being smuggled from Pakistan into Kashmir Valley.

(b) and (c). Do not arise.

SCHEDULED CASTES IN GOA 2461. SHRI MARANDI :

SHRI MOHAN SWARUP :

Will the Minister of SOCIAL WEL-FARE be pleased to state:

- (a) whether it is a fact that Government have decided to compile a list of Scheduled Castes in Goa, Daman and Diu:
- (b) if so, how many Scheduled Castes have been counted in Goa, Daman and Diu so far; and
- (c) the facilities provided by the State and Central Governments to them?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) to (c). The specification of Scheduled Castes and Scheduled Tribes in Goa, Daman and Diu is under consideration; and Presidential orders are expected to be issued shortly.

INDIAN AUDIT AND ACCOUNTS SERVICE

*2462. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state the present strength of the Indian Audit and Accounts Service and whether all are working with the Central Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : The L88LSS/67—4

strength of the Indian Audit and Accounts Service as on 15th November, 1967 was 520. Of these 463 officers were working with the Central Government (including the Indian Audit and Accounts Department) and in the Public Sector Undertakings/Statutory bodies set up by the Central Government.

RESTRICTIONS ON REMITTANCES OF MONEY INTO INDIA

2463. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that persons with income in foreign countries because of restrictions by foreign Governments on remittances have not been allowed benefits under Section 220(7) of the Income Tax Act;
- (b) if so, the names of foreign countries which have put restrictions on remittances of money into India; and
- (c) whether necessary instructions have been issued to the assessing authorities to make available the relief claimed?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible.

(c) No general instructions have been issued as the provisions in the Income Tax Act for granting such relief are quite clear.

MEDICAL COLLEGE AT COIMBATORE

2464. SHRIMATI SUSEELA GO-PALAN:

> SHRI P. RAMAMURTI : SHRI K. RAMANI :

SHRI E. K. NAYANAR :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to set up a Medical College at Coimbatore;
- (b) if so, when it is likely to start functioning; and
- (c) the extent of Central financial assistance proposed to be sanctioned to the said college?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b). The Government of Madras have started Medical College at Coimbatore in July, 1966.

(c) Central assistance for new Medical Colleges opened during the Fourth Plan is rendered at the rate of 50% of the recurring as well as non-recurring expenditure.

The request of the Government of Madras for Central assistance for the Medical College at Coimbatore is under consideration.

M. Ps. Admitted to Hospitals in Delhi

2465. SHRI R. S. VIDYARTHI: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) the number of Members of Parliament who were admitted in Willingdon Hospital and All India Institute of Medical Sciences, New Delhi during the last 10 years; and
- (b) the names of the Members of Parliament who died in each hospital, separately, the nature of their disease and the period of their stay in the hospital?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) During the last ten years ending September, 1967, 477 Members of Parliament were admitted in the Willingdon Hospital. The All India Institute of Medical Sciences Hospital was started in December, 1958 and so far 12 Members of Parliament have been admitted in that Hospital.

(b) Out of the admissions made in the above Hospitals, no death took place in the All India Institute of Medical Sciences Hospital while a statement in respect of those Members of Parliament who died in the Willingdon Hospital is laid on the Table of the House. [Placed in Library. See No. LT-1806/67.]

सीमा शुल्क विभाग द्वारा पकड़ा गया सामान

2466. श्री रा० स्व० विद्यार्थी:

श्री मोलह प्रसाद:

श्री प्रकाशवीर शास्त्री:

श्री रामावतार शर्माः

श्री शिवकुमार शास्त्री:

श्री महन्त दिग्विजय नाय :

श्री यशवन्त सिंह कुशवाहः

क्या वित्त मंत्री यह बताने की कृपा करेंगे. कि:

- (क) जुलाई से अक्तूबर, 1967 तक की अविध में सीमा शुल्क अधिकारियों ने कितने मूल्य की वस्तुयें पकड़ीं ;
- (ख) इन वस्तुओं में सोने और चांदी की कितनी मात्रा थी और ये किन किन स्थानों से पकड़े गये थे तथा अन्तर्राष्ट्रीय दरों एवं भारत की वर्तमान दरों के हिसाब से कमशः इनका मूल्य कितना था;
- (ग) कितनी विदेशी मुद्रा पकड़ी गई थी और वह किस देश की थी; और
- (घ) इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) से (घ). इस सम्बन्ध में सूचना इकट्ठी की जा रही है और सभाकी मेज पर रख दी जायगी।

नई दिल्ली स्थित वायुसेना मुख्यालय भवन की छत में पानी का टपकना

2467. श्री रा० स्व० विद्यार्थी : क्या निर्माण, आवास तथा पूर्ति मंत्रीयह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि नई दिल्ली में रामकृष्णपुरम् स्थित वायुसेना मुख्यालय का भवन वर्षाऋतुमें टपकता है;
- (ख) यदि हां, तो घटिया किस्म की सामग्री का इस्तेमाल करने के लिए जिम्मेदार अधि-कारियों के विरुद्ध सरकार द्वारा क्या कार्यवाही की गई है;